

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No.433 of 2019

IN THE MATTER OF:

M/s Valmont Structures Pvt. Ltd.

.....Appellant

Vs.

M/s Thakkarsons Roll Forming Pvt. Ltd.

.....Respondent

Present :

For Appellant: Mr. Sumesh Dhawan, Ms. Vatsala Kak, Advocates

For Respondents: Mr. Rajdeep Lahiri, Ms. Krishna Purohit, Advocates

O R D E R

06.08.2019 - Heard the parties. **Judgement is reserved.**

It will be open to the parties to file fresh and final written submissions not more than three pages by 8th August, 2019.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/sk